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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.33/ BB/2017	-	For reporting settlement	Rule- 4(3) of I&B	Daimler Financial Services Pvt. Ltd., Vs Scotts Garments Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Revathi	Petitioner	
2.	Yadupathi - G	Respondent	

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. He has filed memo stating that Corporate Debtor has so far paid Rs. 70 lakhs which includes Rs. 15 lakhs sent to the account of Operational Creditor dated 30.01.2018. Counsel for Petitioner requested time to get clarification from Operational Creditor about payment made today to Operational Creditor. List it on 21.02.2018.

  
Member (T)

  
Member (J)